

Aid to Raichur Thermal Plant by OECF

4222. SHRI C.P. MUDALAGIRIYAPPA: Will the Minister of ENERGY be pleased to state:

(a) whether the Overseas Economic Co-operation Fund, (OECF), a Japanese agency is extending aid to the Raichur Thermal Plant IV unit;

(b) if so, the details thereof;

(c) whether the supply of turbo generators by the OECF to the IV Unit is awaiting approval of Government; and

(d) the time by which the approval will be given and the IV unit would be ready for power generation?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (b). The Overseas Economic Cooperation Fund (OECF), Japan, is extending aid for Unit-IV of Raichur Thermal Power Station and an agreement in this regard was signed in December, 1988 for a total amount of 23142 million Yen.

(c) and (d). The proposal for the procurement of equipment under the OECF aid could be approved after all the formalities in this regard are completed. Normally, it takes about forty-five months to commission the unit after placement of order for the main plant and equipment.

ADB Assistance to Kerala Electricity Board

4223. PROF. P.J. KURIEN: Will the Minister of ENERGY be pleased to state:

(a) whether the Asian Development Bank has provided any assistance to the Kerala State Electricity Board;

(b) if so, the details thereof;

(c) the name of project for which the assistance provided;

(d) whether any fresh proposal has been sent by the Kerala State Electricity Board for financial assistance; and

(e) if so, the details thereof?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) and (d). No, Sir.

(b), (c) and (e). Do not arise.

Phased manufacturing programme for production of Bulk Drugs

4224. SHRI BALWANT MANVAR: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the products for which phased manufacturing programme for production of bulk drugs had not been implemented by the drug companies in time;

(b) the details thereof and reasons for continuing to avail the facility of import of penultimate intermediates by the drug companies; and

(c) the action taken/proposed to be taken by Government in this regard?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) and (b). Three companies in the case of Rifampicin and one company in the case of Promethazine Hydrochloride were found importing 3-Formyl Rifamycin SV and L-base respectively, contrary to the Phased Manufacturing Programme.

(c) In the case of Rifampicin, the import